

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench, New Delhi

D.A.1207/1993

13

New Delhi, This the 16th Day of February 1994

Hon'ble Shri P.T. Thiruvengadam, Member(A)

1. Shri Surender Kumar S/o Sh. Peeran Chand
Driver Goods, under CTFO(RS), Northern Railway
Electric Loco Shed, Delhi.
R/O Surinder Kumar, 284, Gali Parkash, Sadar Bazar
Delhi-6
2. Shri Tilak Raj S/o Sh. Parma Nand,
Driver Goods, under CTFO(RS)
Northern Railway, Electric Loco Shed
Delhi.
R/O Tilak Raj, Railway Quarters Metia Bagh Railway Colony
Delhi.
3. Shri Jai Parkash S/o Sh. Mahabir Singh
Driver Goods, Under CTFO(RS), Northern Railway
Electric Loco Shed, Delhi.
R/O Jai Parkash, C-2 Vikas Puri, Delhi.
4. Amir Chand S/o Sh. Brij Lal
Driver Goods, Under CTFO(RS)
Northern Railway, Electric Loco Shed, Delhi
R/O Amir Chand, Quarter No.20, Sarojini Nagar
New Delhi.

...Applicants

By Advocate Shri G D Bhandari

Versus

1. Union of India Through
The General Manager
Northern Railway, Baroda House
New Delhi.
2. The Divisional Railway Manager,
Northern Railway,
State Entry Road,
New Delhi.
3. Shri Arjan Singh S/o Sh H Singh
Shri Gurnam Singh S/o Sh AS Driver Goods TKD
4. (Respondent 3 and 4 Both under loco fitter
N.R. Tughlakabad New Delhi).

...Respondents

By Advocate Shri Rajesh

D R D E R (Oral)

Hon'ble Shri P.T. Thiruvengadam, Member(A)

1. This OA has been filed mainly for quashing the order dated 13.5.93 by which the four applicants were transferred from Delhi to Tughlakabad.
2. The learned counsel for the respondent produced a copy of the Transfer Order dated 18.11.93 along with the reply. A copy of the order has been given to the learned

counsel for the applicant in the Court. As per the revised transfer order dated 18.11.93 the applicants have been kept in Delhi as per their request. In view of the above, the OA has become infructuous and is dismissed accordingly. 
Necessitate.

P. T. Dr. S.

(P.T. THIRUVENGADAM)
Member (A)

LCP